

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

245. CP/176(MB)2022

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: Cethar Limited
VS
SKS Ispat and Power Ltd

SECTION : Sec. 213, Sec 221 of the Companies Act 2013

Presence: None Present.

ORDER

The matter is adjournment to 21.11.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/P/